

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 227  
73/252/ND/2020**

**IN THE MATTER OF:**

**Income Tax Officer Ward 22(4), New Delhi**

**...APPELLANT**

**Vs.**

**ROC, Delhi and Ors (M/s. Savi Jewellers Pvt. Ltd.)**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 14.12.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Appellant**

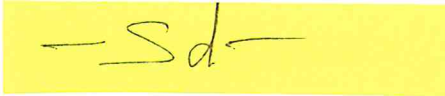
**:Ms. Lakshmi Gurung, Sr. St.  
counsel and Ms. Easha Kadian, St.  
counsel**

**For the ROC**

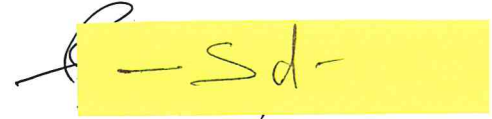
**:Mr. M. Yadubhushan Rao, AROC**

**ORDER**

Heard the arguments advanced by Id. Counsel for the appellant as well as AROC. The other respondents have been set ex parte. Order in this matter is reserved.



**(V.K. Subburaj)  
Member (T)**



**(P.S.N. Prasad)  
Member (J)**